

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

LOK SABHA

**UNSTARRED QUESTION NO. 115
TO BE ANSWERED ON 03.02.2020**

SOFTWARE APPLICATION FOR SAMADHAN

115. SHRI VINOD KUMAR SONKAR:

DR. JAYANTA KUMAR ROY:

SHRI RAJA AMARESHWARA NAIK:

SHRIMATI SANGEETA KUMARI SINGH DEO:

SHRI BHOLA SINGH:

DR. SUKANTA MAJUMDAR:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Ministry has launched the Software Application for Monitoring and Disposal, Handling of Industrial Disputes (SAMADHAN) on pilot basis in some States of the country;**
- (b) if so, the details thereof;**
- (c) whether a surge has been reported in the complaints/dispute in the case of discharge, dismissal, retrenchment or any form of termination of service of labourers in industries in the country;**
- (d) if so, the details thereof;**
- (e) the other steps being taken by the Government for the improvement of lives of workmen; and**
- (f) the number of cases forwarded to Central Government Industrial Tribunal-cum-Labour Courts during the last three years by the SAMADHAN?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)**

(a) & (b): Yes, SAMADHAN is a portal for filing and handling industrial disputes for which Government of India is Appropriate Government and is being run in 6 states (viz. Delhi, Rajasthan, Chhattisgarh, Karnataka, Orissa and Madhya Pradesh) on pilot basis since 06.02.2019.

Contd..2/-

(c) & (d): The number of disputes registered in SAMADHAN portal from February, 2019 to December, 2019 is given below:

Month	No. of Cases received in Portal
February, 2019	0
March, 2019	3
April, 2019	5
May, 2019	30
June, 2019	54
July, 2019	132
August, 2019	346
September, 2019	441
October, 2019	66
November, 2019	81
December, 2019	303

(e): Ministry has introduced Code on Wage Act, 2019 notified on 08.08.2019, Code on Social Security and Occupational Safety, Health and Working Conditions Bill, 2019 has been introduced in Lok Sabha on 23.07.2019. Ministry has also started Pradhan Mantri Shram Yogi Mandhan Yojana on 15.02.2019 for workers in unorganized sector. Measure like reduction in the rate of ESI contribution from 6.5% to 4% of wage has also been notified on 13.06.2019.

(f): No Industrial Dispute has been forwarded to CGIT through SAMADHAN portal since its launch.
